

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE NO.06/2022-2023 (PURCHASE CELL)

Quotations are invited from reputed firms/suppliers/dealers having local shop for supply and installation of Trolley Cart with handle (description /specification) mentioned below for carrying official files/ Record within seven days from the date of Publication of this notice on the official website of Patna High Court :- <http://Patna highcourt.gov.in>.


Sl.No.	Particulars	Rate/qty
1.	Trolley Cart with handle ❖ Load Capacity-50-60 kg/ ltr ❖ Structure- Mesh ❖ Material- Heavy Steel ❖ Wheel- 4 wheels (Rubber/Pvc size 6") ❖ Dimension of Cart/ Trolley -3 ft x 1'.5"x3 ft(LxWxH). ❖ Three Side of lower compartment should be covered with Steel mesh. ❖ The Height is included with Wheel Size. ❖ Two compartments with option of sliding/ detaching.	Each

The Firm/Supplier/Dealer/Vendor should have financial capacity to execute the orders for supply of the articles in time. Further they should attach Catalogue/Image along with their quotation.

Quotation/ tender received after stipulated time/date shall not be entertained; this advertisement can also be downloaded from the website of Patna High Court.

Terms and Conditions:-

- 1) Proof of Registration of Firm/ Supplier/Dealer/ as per Government Rule.
- 2) The firms must have GST and PAN number.
- 3) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- 4) The articles should be in good condition.
- 5) No advance payment shall be made.
- 6) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- 7) The Firms shall submit the bill in two copies at the time supply of articles.
- 8) Payment will be made in the account of the firm after due verification of items supplied.
- 9) The successful bidder will have to supply the articles for a minimum period of one year on the approved rate.
- 10) The quantity of the articles/items may increase or decrease as per requirement.


Officer on Special Duty
Patna High Court